

**CENTRAL ADMINISTRATIVE TRIBUNAL**

**BANGALORE BENCH AT BANGALORE**

**ORIGINAL APPLICATION NO.170/01283/2019**

**DATED THIS THE 16<sup>TH</sup> DAY OF JANUARY, 2020**

**HON'BLE DR K B SURESH....MEMBER (J)  
HON'BLE SHRI C V SANKAR .....MEMBER (A)**

Shri.Peddappaiah.S, IAS  
S/o Late Sanjeevarayappa,  
Aged about 58 years,  
Working as Commissioner,  
Social Welfare Department,  
M.S.Building,  
Bangalore-560 001.

...Applicant

(By Advocate Shri.M.S.Bhagwat)

Vs.

1. Union of India,  
Represented by its Secretary,  
Department of Personnel and Training,  
Ministry of personnel, Public Grievances and Pensions,  
North Block, Central Secretariat,  
Sardar Patel Bhavan, Parliament Street,  
Sansad Marg,  
New Delhi-110 001.

2. The State of Karnataka,  
Represented by its Chief Secretary,  
Vidhana Soudha, Bangalore-560 001.

3. The State of Karnataka,  
Represented by its Principal Secretary,  
Department of Personnel and Administrative Reforms,  
Vidhana Soudha,  
Bangalore-560 001.

4. Karnataka Public Service Commission,  
Represented by its Secretary,  
Udyog Soudha,  
Bangalore-560 001.

5. Ramappa Hatti,  
S/o Irappa,  
Aged about 59 years,  
Posted as Group-A, Gazetted Probationer  
Assistant Commissioner, Junior Scale  
Belonged to 1998 batch and previously  
Working as Joint Controller of State  
Accounts City Corporation Belagavi,  
Now relieved and posted as  
Assistant Commissioner,  
Now reported for duty & waiting for  
Posting order and  
R/a No. 714, Shivasampad,  
Pantanagar, Pant Balekundri,  
Belagavi 591 103.

6. Veerabhadra Hanchinal,  
S/o Bhimappa,  
Aged about 52 years, Posted as  
Group-A, Gazetted Probationer  
Assistant Commissioner,  
Junior Scale  
Belonged to 1998 batch and previously  
Working as Deputy Commissioner,  
Commercial Taxes, Now relieved and  
Posted as Assistant Commissioner,  
Now reported for duty & waiting for  
Posting order and R/a No. 40/1,  
Flat No.201, II floor, 30<sup>th</sup> Cross,  
7<sup>th</sup> Block, Jayanagar,  
Bengaluru 560 082.

7. Sushilamma N  
D/o Narayanappa M,  
Aged about 45 years, posted as  
Group-A, Gazetted Probationer,  
Assistant Commissioner, Junior Scale  
Belonged to 1998 batch and previously  
Working as Joint Controller of State Accounts,  
KUWSSB, Now relieved and posted as Assistant  
Commissioner, Now reported for duty & waiting for  
Posting order and  
R/a No.1872, 2A Main  
7<sup>th</sup> Cross, Judicial Layout,  
Yelahanka,  
Bengaluru- 560 065.

8. Praveen P. Bagewadi,  
S/o Pandit,  
Aged about 45 years, posted as  
Group-A, Gazetted Probationer  
Assistant Commissioner, Junior Scale  
Belonged to 1998 batch and previously  
Working as (KAS Junior Scale)  
As Deputy Commissioner,  
Revenue City Corporation Belagavi,  
Now relieved and posted as Assistant  
Commissioner, Now reported for duty  
& waiting for posting order and  
R/a Dr.Ambedkar Nagar  
At P.O: Chikkodi,  
District: Belgaum 591 201

9. Seema Naik B  
Aged about 45 years, selected as  
Group-A, Gazetted Probationer  
Assistant Commissioner, Junior Scale  
Belonged to 1998 batch and now  
Working as Deputy Commissioner,  
Commercial Taxes, Koramangala,  
Bengaluru  
And R/a No.3, 37<sup>th</sup> Main,  
BTM II Stage,  
Bengaluru- 560 068

10. Smt. B.V. Roopashree,  
D/o Late B. Venkatramanna,  
W/o B.Jayaram,  
Aged about 46 years,  
Selected as Group-A, Gazetted Probationer  
Assistant Commissioner, Junior Scale  
Belonged to 1998 batch and now working  
As Financial Controller, Karnataka Rural  
Road Development Agency, 3<sup>rd</sup> floor,  
Grameenaabhirudhi Bhavan, Anand Rao Circle,  
Bangalore 560 009 and  
Residing at No.661, 8<sup>th</sup> Cross,  
60 Ft. road, BEML 4<sup>th</sup> Stage  
Rajarajeshwarinagar, Bangalore 560 098.

...Respondents

(By Shri.R.B.Sathyanarayana Singh for State Government, Shri.K.M.Prakash,  
Counsel for R-4, Shri.Naryana Bhat, Counsel for R-5 to R-10)

**ORDER (ORAL)**

**HON'BLE DR K B SURESH, MEMBER (J)**

Learned counsel for the applicant files a memo for withdrawal of OA.

Allowed. OA is dismissed as withdrawn but with liberty. No order as to costs.

**(C V SANKAR)  
MEMBER (A)**

**(DR K B SURESH)  
MEMBER (J)**

/rsh/

**Annexures referred to by the applicant in OA No.170/01283/2019**

Annexure A1: Copy of the relevant portions of the order dated 11.10.2002

Annexure A2: Copy of the relevant extract of the report of the fact finding Committee

Annexure A3: Copy of the Revised List dated 25.01.2019

Annexure A4: Copy of the relevant extract of the Order dated 21.06.2016

Annexure A5: Copy of the Notification dated 23.02.2018

Annexure A6: Copy of the Order dated 05.07.2019

Annexure A7: Copy of the Revised Select List dated 22.08.2019

Annexure A8: Copy of the Interim Order dated 03.09.2019

Annexure A9: Copy of the Interim Order dated 05.11.2019 in Writ Petition No.50238/2019

Annexure A10: Copy of the unofficial note dated 21.10.2019 along with translated copy

Annexure A11: Copy of the note sheet along with typed and translated copy.